

**CENTRAL ADMINISTRATIVE TRIBUNAL
CALCUTTA BENCH, KOLKATA**

LIBRARY

O.A./350/1332/2016

Dated: 20.01.2021



**Coram : Hon'ble Ms. Bidisha Banerjee, Judicial Member
Hon'ble Dr. N. Chatterjee, Administrative Member**

MRINMOY PAUL

Versus

S E RAILWAY

For the applicant : None

For the respondents : Ms. G. Roy, Counsel

ORDER (Oral)

Per : Bidisha Banerjee, Judicial Member

None appeared on behalf of the applicant for long, and even today despite repeated calls.

2: Therefore, it seems that the applicant has lost interest to pursue the matter further.

3. As such, the OA is dismissed for default invoking Rule 15(1) of CAT (Procedure) Rules, 1987.

**(Dr. N. Chatterjee)
Administrative Member**

**(Bidisha Banerjee)
Judicial Member**

drh